

बहुत प्रच्छा है। विजय चौक का जहाँ तक सम्बन्ध है अभी भी हमारा कोई इरादा वहाँ स्टेनू लगाने का नहीं है। जो हमारा इरादा है वह यह है कि पहले राष्ट्रपति और पहले प्रधान मंत्री के बूत विजय चौक से जो सड़क इंडिया गेट की तरफ जाता है उस सड़क के दाईं बाईं तरफ हम लगाना चाहते हैं। विजय चौक में लगाने का अभी कोई फैसला नहीं किया गया है।

श्री शशि रंजन : जो हमारा तजुर्बा है और हम समझते हैं कि मंत्री महोदय का भी तजुर्बा होगा, यह है कि जो भी प्रस्तर मूर्तियाँ लगाई गई हैं वे बहुत गन्दी हालत में हैं, चिड़ियों इत्यादि द्वारा उनको बहुत गन्दा कर दिया गया है और उनको सफाई का कोई इंतजाम नहीं होता है। उनको देख कर एक दिल में दर्द उठता है। मैं जानना चाहता हूँ कि क्या मंत्री महोदय इस और ध्यान देंगे कि जो भी मूर्तियाँ लगाई जायें उन के प्रादर के स्थल से उनको बराबर साफ रखा जाए ?

श्री मेहर चन्द खन्ना : जहाँ तक मेरा ताल्लुक है उमान देने से ही मेरा ताल्लुक है। उमान देने से ही मेरा ताल्लुक है। मेंटेनेंस लोकल बाडी का काम का है या उस कमेटी का है जो कि उन मूर्तियों को स्थापित करवाती है। माननीय सदस्य का जो सुझाव है वह मैं लोकल बाडी को भा. मिजवा दूंगा और उस कमेटी को भा. मिजवा दूंगा जो कि उन मूर्तियों को स्थापित करवाती है।

श्री ड० नू० शिवदेवी : ये जो मूर्तियाँ लगाई जा रही हैं क्या ये सारी को सारी उन प्राद-मियों को लगवाई जा रही हैं जो कि कांग्रेस के नेता रहे हैं या उनका; भा. लगाई जायेंगी दूसरों को भी लगवाई जायेंगी, जैसे डा० यामा प्रसाद मुकुर्जी ये जिन्होंने जम्मू और कश्मीर को भारत वर्ष में रखने के लिए अपनी जान भी दे दी या ? उनको मूर्ति लगाने पर विचार किया जाएगा ?

श्री मेहर चन्द खन्ना : बात यह है कि नेशनल लांडर्ज की मूर्तियाँ हम लगाते हैं। उस में एक शर्त यह है कि कोई न कोई कमेटी सामने प्रानी चाहिये जो उस खर्च के लिए अपने प्राप को पेश करे। अगर यह सब हमारे सामने प्राए किता कमेटी की तरफ से कि डा० मुकुर्जी का बूत दिल्ली में लगाया जाए तो कमेटी उस पर विचार करेगी, संचिगी। लेकिन एक प्रश्न मैं कर देना चाहता हूँ सदस्यों के सामने। हमारा इरादा यह नहीं है कि तमाम के तमाम जो हमारे नेशनल लांडर्ज हैं उन सब को मूर्तियाँ दिल्ली में ही लगाई जायें। उनको सोचना पड़ेगा कि और स्थानों में कहीं उनको लगाया जाए या दिल्ली में ही लगाया जाए।

Shri Narasimha Reddy: When third-rate men on the Treasury Benches are providing themselves with bronze statues, is it not lowering down the enormous prestige of our national leaders like Mahatma Gandhi and others, to throw them down and equalise them with these third-rate gentlemen?

Shri Mohr Chand Khanna: I have not followed.

Mr. Speaker: Nor could I follow it.

श्री बागड़ी : जब किसान, जब किसान के नाम पर भी कोई मूर्ति लगाई जाएगी ?

12.00 hrs.

SHORT NOTICE QUESTIONS

Tuticorin Thermal Power Station

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S.N.Q. 9. **Shri M. P. Swamy:**

Shri Malachand:

Shri Balakrishnan:

Shri Kanakasabal:

Shri Nesamony:

Shri Kasinatha Dorai:

Shri Reddilar:

Will the Minister of Irrigation and Power be pleased to state:

(a) the stage at which the proposed Tuticorin Thermal Power Plant Scheme stands at present;

(b) the time by which the plant is likely to generate power; and

(c) whether Government will expedite the scheme in view of recurring power failures from the Hydrel Power Projects?

The Deputy Minister in the Ministry of Irrigation and Power (Shri Shyam Dhar Misra): (a) to (c). Thermal Power Stations aggregating to 960 MW have been sanctioned for Madras State for the Fourth Plan so far. This is besides an addition of 405 MW of hydro power from continuing and new schemes. The size of the fourth Plan for power sector has not yet been finalised; sanction of further projects will have to await this.

Shri M. P. Swamy: May I know the reasons for the delay in giving clearance to this project, since the approval was given some 18 months back at a meeting consisting of the Irrigation and Power Minister, the Deputy Chairman of the Planning Commission, the Member-in-charge, Mr. Thacker, the Union Finance Minister and the Industries Minister of Madras?

The Minister of Irrigation and Power (Dr. K. L. Rao): First of all, there was no such meeting. Secondly, I wish to state that since that informal conversation, a further 400 MW of power had been sanctioned for the State.

Shri M. P. Swamy: May I know whether the minister knows that the absence of this power plant at Tuticorin has been a serious handicap for maintaining the voltage in the Tirunelveli district, where energy-intensive industries like caustic soda plant, cement plant and a number of textile mills are located?

Dr. K. L. Rao: There should be no such difficulty in the normal operations. The distance of Neiveli from

this area is about 260 to 270 miles, which is of the same order as the distance between Bhakra and Faridabad, and power is being obtained from Bhakra for Faridabad.

Shri Malachami: In view of the fact that power shortage during the fourth plan in Madras State is estimated to be $1\frac{1}{2}$ million KW and so many new power-consuming industries are coming up and by a proper linking of the grid system it would be possible to improve the power supply in the southern region, may I know what steps will be taken to expedite the Tuticorin thermal plant?

Dr. K. L. Rao: The load survey conducted in 1965 had shown that the load demand in 1971 may be 1800 MW. This has been fully provided for. Actually the power sanctioned is in excess of the load demands.

Shri Nesamony: When the scheme was proposed, was it not in the contemplation of the ministry that this Tuticorin scheme is essential for the improvement of the industries in Tirunelveli district?

Dr. K. L. Rao: There is sufficient power in Madras Grid to supply to all the places.

Shri Reddiar: May I know what percentage of power is used in the other States for industry and lift irrigation?

Dr. K. L. Rao: For the purpose of agricultural pumping in Madras, the power consumption is of the order of 24 to 25 per cent and the Madras Government is to be congratulated for this. In other States it is only 5 per cent. For the industries, it is about 55 per cent.

Shri Muthiah: May I know if it is a fact that Mr. Dharma Teja, a private industrialist, made a generous offer to the Madras Government to construct a thermal power station at Tuticorin and offered to provide technical know-how and foreign exchange, and, if so, why should the Central Government hesitate to accept the offer and allow it to proceed?

Dr. K. L. Rao: The question is not one of agency. The question is one of giving further sanction to the project. As pointed out by my colleague, further sanction of projects will have to wait for the finalisation of the fourth plan.

Shri E. Ramanathan Chettiar: Has the attention of the Minister been drawn to the statement made by the Industries Minister of Madras only a few days ago in regard to the disappointment that has been caused in Madras by the news that the Tuticorin thermal plant will be delayed? I would also like to know whether the Planning Commission has sanctioned it and only the Ministry is holding it up on some technical grounds?

Dr. K. L. Rao: I have seen the report referred to by the hon. Member. The Planning Commission has not sanctioned it, has not approved it, has not included it in any of the plans. It is very unfortunate to say that the ministry is holding it up.

Shri A. P. Sharma: Is the Government going to have a re-assessment of the demand of power from other States like Bihar, Uttar Pradesh and Punjab also?

Shri Shyam Dhar Misra: Yes, Sir, at the last conference of ministers it was agreed that we will have a re-assessment of the needs not only of one State but of all the States.

Shri A. S. Saigal: May I know what is the demand target for power suggested by the Planning Commission by the end of the Fourth Plan and what is the Ministry's assessment on this?

Mr. Speaker: It is not a general question on power; it is only about Tuticorin.

Shri Bhagwat Jha Asad: Keeping in view the average consumption rate of electricity in the country, how do Government propose to correct the imbalance between the State of Madras, having the highest consumption

today in the country, and some of the other States which have got the lowest consumption?

Shri Raghunath Singh: Like Uttar Pradesh—Uttar Pradesh has the lowest consumption rate.

Shri Shyam Dhar Misra: It is true that the per capita consumption in some of the States is quite good, including Madras. We are trying to correct that imbalance. There are four States: Andhra, Assam, Uttar Pradesh and Rajasthan, where it will not be even near half the average consumption rate in the country. We are trying to correct that imbalance.

Abolition of the Post of Block Development Officer in Madhya Pradesh

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S.N.Q. 10. Shri Hari Vishnu Kamath:
Shri Prakash Vir Shastri:
Shri Bade:
Shri Hukam Chand
Kachhavaitya:
Shri B. S. Tiwary:
Shri Chandak:
Shrimati Sahodra Bai Rai:
Dr. Chandrabhan Singh:
Shri Lakhmu Bhawani:
Shri Wadiwa:
Shri Vidya Charan Shukla:

Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the Government of Madhya Pradesh have sought the advice of the Union Government with regard to their proposal to abolish the Office of the Block Development Officer;

(b) the grounds on which the abolition is proposed by the State Government;

(c) whether the proposal has been approved or disapproved;

(d) the reasons in either case; and

(e) the financial and administrative consequences of the said abolition?